

receipts, etc., besides the four heads of receipts relevant to the term 'inward remittances namely (i) family maintenance, (ii) savings of non-residents, (iii) migrant transfer and (iv) money order receipts.

(c) Information in respect of countries and amounts of foreign exchange earned in each of the last two years separately by remittances by Indians settled abroad and that by export of goods is not available.

राष्ट्रीय कृषि बैंक स्थापित करना

692. श्री राघवजी : क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या गत 10 वर्षों में राष्ट्रीय सहकारी बैंक स्थापित करने के बारे में वित्त मंत्रालय में कि सी प्रस्ताव पर विचार किया गया था ;

(ख) यदि हाँ, तो तन्मन्वन्त्री ध्यौरा क्या है ; और

(ग) यदि नहीं, तो क्या मंत्रालय ऐसे किसी प्रस्ताव पर विचार करेगा ?

वित्त मंत्रालय में राज्य मंत्री (श्रीकृष्णका-कडस्माट) : (क) से (ग) : कृषि विषयक राष्ट्रीय प्रायोग ने अपनी रिपोर्ट (1976) में अन्य बातों के साथ-साथ सिफारिश की है कि कृषि वित्त पोषण के मसूचे टाचे और नीचे से लेकर शीर्ष संगठन के रूप में एक "भारतीय कृषि विकास बैंक" के गठन तक ग्रामीण विकास के एकीकरण की दिशा में कार्रवाई की जानी चाहिये। इन मामलों में अन्य समितियों के विचार भिन्न थे। इस विषय की जांच करने पर यह निर्णय किया गया कि यदि इस प्रकार के शीर्ष निकाय की स्थापना की जानी है तो उसे रिजर्व बैंक के मामान्य नियंत्रण में किया जाय और उसकी स्थापना का परिणाम यह नहीं होना चाहिये कि ऋण और मुद्रापूर्ति के विनियमन के सम्बन्ध में रिजर्व बैंक के काम में कमी आ जाय। यद्यपि इस प्रस्ताव पर आगे कार्रवाई न करने का निर्णय पहले किया गया था किन्तु संस्थागत व्यवस्थाओं को तर्कसंगत बनाने की दृष्टि से उनकी समीक्षा कराने के लिए रिजर्व बैंक से अनुरोध किया गया है।

Measures to Conserve Foreign Exchange

693. SHRI BEDABRATA BARUA : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that India's reserve of foreign exchange is going down since last year;

(b) what are the reasons for this set-back; and

(c) what measures have been taken to conserve foreign exchange in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) No, Sir. India's Foreign Exchange Reserves (excluding Gold and Special Drawing Rights) have recorded an increase of Rs. 892.06 crores during the calendar year 1978 and a further increase of Rs. 251.16 crores during the period 1st January, 1979 to 9th February, 1979.

(b) and (c). Do not arise.

Excise duty on Pulp Manufactured in the country

694. SHRI KUSUMA KRISHNA MURTHY : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether rayon grade pulp is allowed to be imported free of duty while an excise duty is levied on pulp manufactured in the country; and

(b) whether Government have decided to follow a fiscal policy which taxes domestic production to the advantage of imports?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Rayon grade pulp imported into the country attracts the normal customs duty under Heading 47.01 of the Customs Tariff Act, 1975. However, such pulp is one of a number of items which can be imported free of duty for manufacture of goods for export.

Rayon grade pulp produced in the country attracts central excise duty under Item 68 of the Central Excise Tariff as an item "not elsewhere specified". The rate of duty applicable to this item is 5 per cent *ad valorem*. Goods falling under Tariff Item 68 are